

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
IB-1109/ND/2020

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd.

...APPLICANT

Vs.

Smt. Pavan Kapoor

...RESPONDENT

Section

Under Section 95(1) of IBC

**Order delivered on 05.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

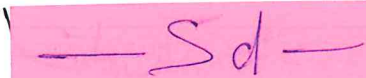
:Mr. Sanjeev Sagar, Ms. Nazia Praveen, Advocates along with Mr. Birendra Singh Rawat, Manager Legal.

For the Respondent

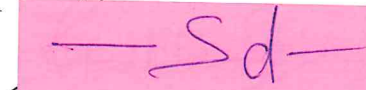
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ORDER

Heard the submissions made by the Learned Counsel for the Petitioner. The Learned Counsel for the Petitioner is permitted to withdraw the petition owing to the technical errors and liberty is granted for filing a fresh petition, if the party so desires. This petition No. **IB-1109/ND/2020** may not be listed again.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**